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Mahendra Vrs. UOI

Admission Sl. No. 2
O.A. No. 260/0090 of 2016
Order dated: 19.02.2016

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

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Heard Mr. P.K.Nayak, Ld. Counsel for the applicant, and
Mr. T.Rath, Ld. Standing Counsel appearing for the Railways, on
whom a copy of this O.A. has already been served.

After hearing in extenso, Mr. Nayak, Ld. Counsel for the
applicant, prays liberty of this Tribunal to withdraw this O.A. to file a
better application justifying the delay in filing the O.A. Prayer is
allowed. Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Judl.)

RK